

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-07-2024 AT 10:30 AM**

**CP No. 49/241/HDB/2021**

**AND**

**IA (CA) 286/23 in IA No. 160/2023, Cont. A /4/2023, IA (CA) 154/2022 &**

**IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023 in**

**CP No. 49/241/HDB/2021**

u/s. 241 of Companies Act, 2013

**IN THE MATTER OF:**

M/s. Taashee Linux Services Pvt Ltd

**...Petitioner**

**AND**

Rajeev Satpal Lakhanpal & others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**CP No. 49/241/HDB/2021**

Call on 30.07.2024.

**IA (CA) 286/23 in IA No. 160/2023**

Heard. For orders on 30.07.2024.

**Cont. A /4/2023**

Matter adjourned to 30.07.2024.

**IA (CA) 154/2022**

Matter adjourned to 30.07.2024.

**IA(CA) 45/2024 in IA No. 286/2023 in IA No. 160/2023**

Heard. For orders on 30.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**